

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM**

CP(IB) No.285/9/HDB/2022
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s East Coast Constructions and Industries Ltd

...Operational Creditor

VS

M/s Bhubaneshwar Power Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel representing the Operational Creditor and the Corporate Debtor present. Ld. Counsel for the Operational Creditor seeks time though the Ld. Counsel for the Corporate Debtor reports ready. Matter adjourned to 31.05.2023 on condition that the Operational Creditor shall make submissions without fail on the next hearing date.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)